

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10263/2014

C.I.T.

Petitioner(s)

VERSUS

RAJAN NANDA

Respondent(s)

Date : 12-03-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBERS]

For Petitioner(s) Ms. Sunita Rani Singh, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time, as a last opportunity, is granted to learned counsel for the petitioner to cure the defects pointed out by the Registry in its office report dated 12.02.2018, failing which the Special Leave Petition shall stand dismissed without further reference to the Court.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
COURT MASTER